Title: Need to allocate more funds to improve the grave situation in the relief camps for the riot victims in Gujarat.

SHRI PRABODH PANDA : Hon. Deputy-Speaker, Sir, I would to like to draw the attention of this august House and the Government to the depressing situation in Gujarat, especially the relief camps. It is reported in the papers, especially *The Hindu* daily today that the situation of the relief camps is worsening day-by-day.

Sir, seven or eight leaders of various national trade unions visited those camps. They told that the allocation provided for the relief camps is inadequate. Even the children are not getting medicines. They told that in one of the camps only 15 toilets have been provided for 10,000 persons. Around 132 death cases have been reported from one of the relief camps. The situation is very grave.

So, I urge upon the Government that the amount of Rs.150 crore is not adequate. Therefore, at least, Rs.1000 crore should be provided for relief and rehabilitation. It is a matter of shame for us that more than one lakh people have become refugees in their own land. It is a shame to our nation. I would, once again, urge upon the Government to provide Rs.1000 crore for relief camps.